

The difference in column 3 shows the figures of such Pakistani nationals:

- (i) who overstayed after getting their visas extended ;
- (ii) who applied for long term visas ;
- (iii) who applied for Indian citizenship; and
- (iv) who overstayed illegally (their number is 120).

Visit of Chinese Goodwill Delegation to New Delhi

1187. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that a high level 11-member Chinese goodwill delegation recently visited India and called on the Prime Minister;
- (b) whether the delegation carried any message from the Government of China; if so, what are the details in this regard; and
- (c) what subjects were discussed with the delegation and with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes Sir. An 11-member Chinese delegation visited India between March 30 and April 12, 1983 at the invitation of the India-China Society. The delegation called on the Prime Minister.

(b) No specific message from the Chinese Government or ruling party was carried by the delegation.

(c) This was not a delegation of officials and no official discussions were held. However, cultural, social and economic relations between India and China came up for discussion in various non-official forums during this good-will visit.

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Burmah Shell Co-operative Housing Society

1188. SHRI LADLI MOHAN NIGAM:

SHRI T. CHANDRASEKARA REDDY :

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to Starred Question 83 given in the Rajya Sabha on the 25th February, 1983 and state:

- (a) whether Government are aware of the fact that contrary to the Co-op Act and Rules some members who have built palatial houses in Delhi/New Delhi continue to be the members of the Burmah Shell Co-operative Housing Society Ltd.;
- (b) what are the names of the members of the said society;
- (c) what steps Government propose to take against such members of the society who possess a house in Delhi and are members of the society;
- (d) whether it is a fact that a representation has been made by the original members of the Society to the Lt. Governor to make an enquiry into the fraudulent character of the Society; and
- (e) if so, what action has been taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) to (e) Information is being collected and will be laid on the Table of the Sabha.

Celebration of Iran's Revolution Day in London

1189. SHRI LADLI MOHAN NIGAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the reported invitations extended by the British based group called Kashmir Independence Movement (KIM) working for Kashmir's independ-